

जीवन बीमा निगम के पालिसीधारियों को बोनस

- * 1502. श्री मधु लिम्बे :
 श्री यशपाल सिंह :
 श्री मुहम्मद इलियास :
 श्री द्रोकार लाल बेरबा :
 श्री प्र० चं० बरुआ :
 श्री म० ला० द्विवेदी :
 श्री भागवत लाल आजाद :
 श्री स० चं० सामन्त :
 श्री सुबोध हंसबा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जीवन बीमा निगम ने अपने पालिसीधारियों की वर्ष 1965 का बोनस बढ़ाई गई दर के आधार पर देने का निश्चय किया है;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) पिछले वर्ष की तुलना में वह कितना कम अथवा अधिक है ?

वित्त मंत्रालय में राज्य-मंत्री (श्री ब० रा० भगत) : (क) जी, हां ।

(ख) और (ग).—

मूल्यांकन	निगम की पालिसियों पर घोषित किया गया बोनस	भूतपूर्व बीमा कम्पनियों द्वारा जारी की गयी पालिसियों पर घोषित किया गया बोनस
	मावधिक पूरे बीमे जीवन के बीमे	
	(बीमाकृत रकम पर प्रति वर्ष प्रति हजार रुपये पर)	
जैसी 31-3-1963 को थी	14.00 17.50	चौथी और पांचवी मूल्यांकन रिपोर्ट की अनुसूची में दिखायी गयी बोनस की रकमें । ये रिपोर्टें सदन की मेज पर पहले ही रखी जा चुकी हैं ।
जैसी 31-3-1965 को थी	16.00 20.00	

Wage Policy

*1503. **Shri P. C. Borooah:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the study group on wage policy set up by the Planning Commission has suggested a national minimum wage for every wage earner; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):
 (a) and (b). The need for a national

minimum wage was stressed by several members of the Study Group on Wage Policy constituted by Planning Commission's Panel on Labour. The subject is to be considered further shortly at a meeting of the Chairmen of the Seven Study Groups set up by the Panel which have already held their separate meetings.

Installed Power Capacity in States

*1504. **Shri P. Venkatasubbaiah:**
Shri Hukam Chand
Kachhavalaya:
Shri Yashpal Singh:
Shri P. L. Barupal:

Shri Ravindra Varma:
Shrimati Sharda Mukerjee:
Shrimati Tarkeshwari Sinha:
Shri R. S. Pandey:
Shri Thirumala Rao:

Will the Minister of Irrigation and Power be pleased to state:

(a) the total sanctioned installed capacity of power in different States expected to be commissioned by the end of the Fourth Plan;

(b) the estimated demand of power in different States at the end of the Fourth Plan;

(c) the States where adequate power is yet to be sanctioned according to the load survey; and

(d) the steps taken to sanction the project to make up the deficiencies first?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
 (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-6226/66].

(c) and (d). According to the Third Annual Load Survey, large power deficits are anticipated in the States of Andhra Pradesh, Bihar, Gujarat, Madhya Pradesh, Maharashtra, Mysore, Punjab, Uttar Pradesh and West Bengal. Additional power generation schemes are under consideration to meet the deficits in these States.

Cultivation of Opium

*1505. **Shri U. M. Trivedi:** Will the Minister of Finance be pleased to state:

(a) whether the Narcotics Department carried out cultivation of opium as a test measure at Neemuch;

(b) the yield recovered per hectare; and

(c) whether Government have compared its yield with the yield fixed for cultivation under the principles for licensing opium cultivation?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):
 (a) Experimental cultivation of opium has been undertaken at Neemuch for a variety of reasons such as cross-check on yield obtainable, the search for seed that could give the maximum yield or high morphine, and the manure or type of manuring that would give the best results.

(b) Yield recovered ranges between 25 to 54 kgms. per hectare in 1965-66 season in different plots.

(c) Yes, Sir. This is one of the several factors which are taken into consideration while fixing the minimum qualifying yield under the Licensing principles for the cultivators to determine their eligibility for a licence.

Non-cash Relief to Central Government Employees

*1506. **Shri Shree Narayan Das:**
Shri Gulshan:

Will the Minister of Finance be pleased to state:

(a) whether Government have finally considered the question of providing 'non-cash' relief to the Central Government employees to neutralise the rise in the cost of living; and

(b) if so, the decision taken thereon?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The matter is still under consideration but a tentative scheme has been worked out and is now being further examined.

Land and Housing Policy in Delhi

*1507. **Shri D. C. Sharma:**
Shri P. C. Borooah:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the desirability of a revision of land and housing policies for Delhi in view of the acute housing